## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 13.09.2022 (TUESDAY)
COURT –II

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 158 of 2022	Universal Conveyor Beltings Ltd. & Ors. Vs. Amrex Marketing Pvt. Ltd. & Ors.	Gaurav Tanwar	Niharika Ahluwalia
2.	Comp. App. (AT) No. 159 of 2022	SCI Growth Investments II Vs. Tridibesh Sathpathy & Anr.	Rajat Jariwal	
3.	Comp. App. (AT) No. 160 of 2022 & I.A. No. 3222 of 2022	SCI Growth Investments II Vs. Tridibesh Sathpathy & Anr.	Rajat Jariwal	Shubhranshu Padhi

For Hearing

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4.	Competition App. (AT) No. 05 of 2022 (PH)	Ceat Ltd. Vs. Competition Commission of India & Ors.  With	Vivek Agarwal	Shama Nargis Venkataraman Arjun Srivastava-R1
5.	Competition App. (AT) No. 06 of 2022 (PH)	Nitish Bajaj Vs Competition Commission of India & Ors.  With	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
6.	Competition App. (AT) No. 07 of 2022 (PH)	Arnab Banerjee Vs. Competition Commission of India & Ors.  With	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
7.	Competition App. (AT) No. 08 of 2022 (PH)	Satish Sharma Vs. Competition Commission of India & Ors.  With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1

8.	Competition App. (AT) No. 09 of 2022 (PH)	Neeraj Kanwar Vs. Competition Commission of India & Ors.	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
9.	Competition App. (AT) No. 10 of 2022 (PH)	With Apollo Tyres Ltd. Vs. Competition Commission of India & Ors. With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
10.	Competition App. (AT) No. 13 of 2022 (PH)	JK Tyre and Industries Ltd. Vs. Competition Commission of India & Ors.  With	Rohan Arora	Aakanksha Kaul Manas Kr. Chaudhuri Ebaad N. Khan-R2 Aditya Narain-R3 GR Bhatia-R6
11.	Competition App. (AT) No. 14 of 2022 (PH)	Automotive Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  With	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan Manas Kr. Chaudhuri -R3 Aditya Narain-R4 Shweta Shroff-R6
12.	Competition App. (AT) No. 15 of 2022  (PH)	Arun Kumar Bajoria Vs. Competition Commission of India & Ors.  With	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
13.	Competition App. (AT) No. 16 of 2022 (PH)	Vikram Malhotra Vs. Competition Commission of India & Ors.  With	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Manas Kr.Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
14.	Competition App. (AT) No. 17 of 2022 (PH)	MRF Ltd. Vs. Competition Commission of India & Ors. With	Aditya Narain	Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R4 Ebaad N Khan-R6 G.R. Bhatia-R7
15.	Competition App. (AT) No. 18 of 2022 (PH)	Rajiv Budhraja Director General, Automotovie Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  With	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R6 Ebaad N. Khan-R3 Aditya Narain-R4
16.	Competition App. (AT) No. 20 of 2022 (PH)	Birla Tyres Ltd. Vs. Competition Commission of India & Ors.  With	Ankit Virmani	Arjun Krishnan-R1 Ebaad N. Khan-R3 GR Bhatia Nidhi Singh Shambhavy Singh- R7

17.	Competition App.	Koshy K. Varghese	Aditya Narain	
	(AT) No. 22 of	Vs.		
	2022	The Competition Commission of India		
	(PH)	& Ors.		

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By order of Hon'ble Chairperson -sd/-

Registrar

2. Website: <a href="https://www.nclat.nic.in">www.nclat.nic.in</a>

1. Notice Board